

tion to the effect that some authorities i try to frustrate the formation of Andhra State?

(No reply.)

SHRI T. S. PATTABIRAMAN: Is it a fact.....

MR. CHAIRMAN: Order, order. Questions are over.

WRITTEN ANSWERS TO QUESTIONS

HOUSE-BUILDINGS FOR REFUGEES

*119. SHRI B. RATH: Will the Minister for REHABILITATION be pleased to state:

(a) whether Government have allocated any building materials to various States for the purpose of building houses for refugees;

(b) if so, what are the details of the allocations so made;

(c) whether Government keep any check over the proper utilisation of these materials; if so, through what machinery; and

(d) whether any State Government have reported as to the extent to which these materials have already been used for the purpose of housing?

THE DEPUTY MINISTER FOR REHABILITATION (Sum J. K. BHONSLE) :

(a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix IV. Annexure No. 39.]

(c) No. The check is exercised by the State Governments.

(d) Periodical reports showing the utilisation of materials are received from the State Governments along with their quarterly demands.

PENSION RULES FOR THE I.A.S.

♦120. SHRI B. C. GHOSE: Will the Minister for HOME AFFAIRS please

refer to his reply to Starred Question No. 58 given on the 29th July 1952 and state:

(a) whether the Pension Rules for the Indian Administrative Service have been finalised; and

(b) if the answer to part (a) above be in the affirmative, whether Government will lay a copy of the Rules on the Table of the Council?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) Not yet.

(b) Does not arise.

SUSPENSION OF OFFICIALS OF THE CENTRAL GOVERNMENT

*121. PROF. G. RANGA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of officials in the Central Government who have been suspended since 1951 and the Departments to which they belong;

(b) what are the reasons for their suspension;

(c) how many of them have so far been charge-sheeted; and

(d) how many have been dealt with departmentally and what punishment was imposed on them?

THE MINISTER FOR HOME AFFAIRS (DR. K. N. KATJU) : (a) to (d). The information is being collected and will be placed on the Table at an early date.

FOREIGN PUBLICATIONS FOR THE NATIONAL LIBRARY

*122. SHRI S. N. MAZUMDAR: Will the Minister for EDUCATION be pleased to state the procedure followed by the National Library for acquiring books and journals both (i) foreign and (ii) Indian?

THE MINISTER FOR EDUCATION (MAULANA ABUL KAMM AZAD): The